

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 958/2024

IN THE MATTER OF:

HIMANSHU TYAGI

... APPLICANT

VERSUS

STATE OF UP & ORS.

... RESPONDENT

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FILED BY

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DATE: 06.10.2025

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AFFIDAVIT ON BEHALF OF RESPONDENT NO. 2, GHAZIABAD

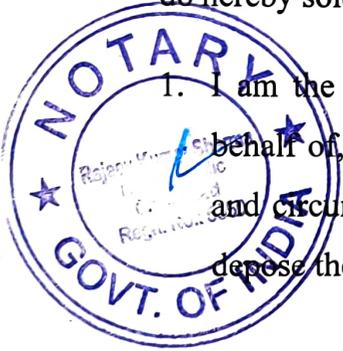
MUNICIPAL CORPORATION

MOST RESPECTFULLY SHOWETH:

I, Kamakhya Prasad Anand, S/o Durga Prasad, aged about 40 years, Posted as General Manager (Jal) of Ghaziabad Nagar Nigam, presently in Ghaziabad and do hereby solemnly affirm and declare as under:

1. I am the General Manager (Jal) of Ghaziabad Municipal Corporation on behalf of, Respondent No. 2 herein and am fully conversant with the facts and circumstances of the present case and therefore competent to sign and depose the present Affidavit.

2. The present affidavit is filed pursuant to the direction of this Hon'ble Tribunal in its order(s) dated 29.04.2025 and 01.08.2025 whereby GMC was impleaded as Respondent No.2 and directed to file its detailed compliance reports in Parts A-D as enumerated below. All statements made

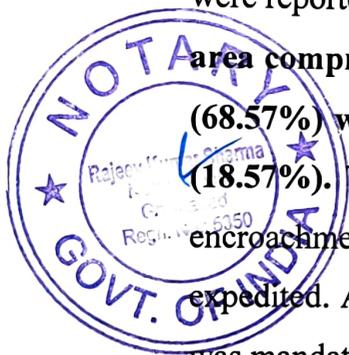


herein are based on official records and annexures compiled by GMC, which are relied upon in support of the submissions.

3. Pursuant to these directions, Ghaziabad Municipal Corporation has undertaken a detailed physical verification and assessment of all ponds within its municipal limits. The said report represents the most recent and authenticated position of all ponds under the Corporation's jurisdiction. A copy of the Letter dated 27.09.2025 along with the updated and verified list of encroached ponds, including khasra numbers, area and status of proceedings and their photographs is annexed and marked herewith as **Annexure A**.

4. The Hon'ble Tribunal, after considering the action-taken report of 28.04.2025, noted that the Ghaziabad District has a total of 1,075 ponds/water bodies (293 urban and 782 rural). Of these, 231 ponds were found under encroachment (including 77 by public utilities), and 844 ponds were reported encroachment-free. **Specifically, the Municipal Corporation area comprises 140 ponds covering 69.8038 hectares, of which 96 ponds (68.57%) were then encroachment-free and 44 ponds were encroached (18.57%).** The Tribunal directed that priority be given to rejuvenation of encroachment-free ponds and that encroachment-removal proceedings be expedited. A time-bound action plan under the District Wetland Committee was mandated for making all ponds encroachment-free and rejuvenated.

5. The Property Department records that there are **140** ponds within the jurisdiction of the Ghaziabad Municipal Corporation, covering an aggregate area of **69.803 hectares**. For the purpose of prioritising enforcement and remediation, the Department has classified the encroachment problem into discrete categories. Under this classification,

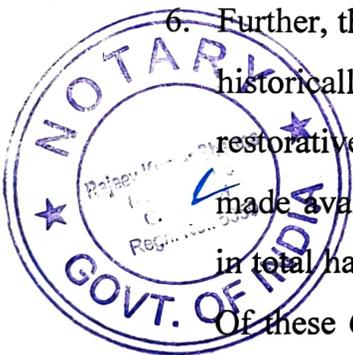


- A(1) comprises 34 ponds in respect of which formal legal action has been instituted by the Property Department;
- A(2) comprises 8 ponds in respect of which legal proceedings are presently underway; and
- A(3) comprises 2 ponds that have been successfully cleared of encroachment following enforcement action taken after 29.04.2025.

A further administrative category B records 35 ponds affected by specific or complex encroachments — examples include an Idgah, a cemetery, multiple GDA works, Awas Vikas developments, impacts from Metro/Rapid Metro works, municipal parks/roads/tubewells/tanks, a temple, an elevated road pillar, a police post, parking for Hindon crematoria, a Chhath ghat and related access roads. The aggregate number of ponds falling within the A1 + A2 + B matrix is therefore 77 ponds.

6. Further, the Property Department has identified 61 ponds that have not been historically encroached and are, therefore, immediately available for restorative works. In addition, 2 ponds were recently de-encroached and made available for rehabilitation post 29.04.2025. Consequently, 63 ponds in total have been identified as requiring renovation and cleaning at present. Of these 63 ponds, the Department's operational assessment indicates that 23 ponds do not require immediate civil intervention (their condition is satisfactory), 7 ponds remain queued for works to be scheduled, and 33 ponds have been prioritised for immediate action and budget allocation under the Corporation's short-term implementation plan.

7. GMC has also updated and verified the status of all ponds within its jurisdiction. The details are set out in the ensuing Parts A–D, in compliance



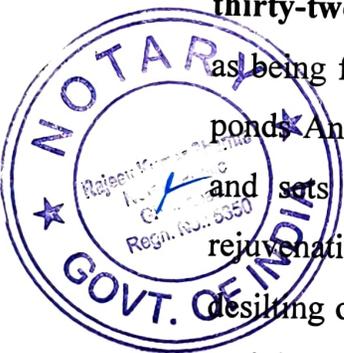
with the Tribunal's framework. These Parts summarize (with references to annexures) the number, location, khasra numbers, areas, encroachment status and measures/ proceedings for ponds as on 27.09.2025:

- Part A: Encroachment-free ponds and rejuvenation measures taken.
- Part B: Encroachment-free ponds already rejuvenated.
- Part C: Ponds under partial or complete encroachment and proceedings initiated.
- Part D: Ponds de-encroached after 29.04.2025 (to date) with proposed rejuvenation steps.

Part A – Ponds Free from Encroachment and Measures Taken for Rejuvenation

8. The consolidated report dated 27.09.2025 (**Annexure A**) records that **thirty-two (32)** ponds within GMC limits were verified by field inspection as being free from encroachment as on the date of the report. For these 32 ponds Annexure A provides khasra numbers, area figures and photographs and sets out the rejuvenation measures proposed and/or initiated. The rejuvenation measures recorded in Annexure A for these ponds include desilting of pond basins, strengthening and reconstruction of embankments, peripheral plantation of native species, construction of silt-traps/recharge trenches and erection of temporary protective fencing, works being implemented primarily under the CSR/NNG programme and the Municipal engineering budget where applicable. These 32 ponds have been geo-tagged and assigned monitoring responsibility at the ward level.

Part B – Encroachment- Free Ponds Already Rejuvenated



9. As per the Annexure A, it categorises and lists **twenty-three (23)** ponds as having been fully rejuvenated on the ground as at the date of the report. Those rejuvenation works are fully described and include, inter alia, deep desilting, inlet–outlet correction, bund strengthening using bio-engineering techniques, plantation of riparian species, and handover arrangements to local maintenance committees. It also records that **six (6)** ponds were under active works (physical execution in progress) and that **thirty-two (32)** ponds had been identified but not yet executed under the then current programmatic cycle

Part C – Ponds Under Partial or Complete Encroachment (After 29.04.2025 till date)

10. Annexure A contains a detailed khasra-wise list of the 42 ponds that were found to be under partial or complete encroachment at the time of verification, together with the detailed status of proceedings initiated for their removal. The Annexure C tables provide the village/ward, khasra number, total area, encroached area and the procedural stage (show-cause, eviction notice, revenue proceedings, demolition orders etc.) for each entry. The report's field list is comprehensive and forms the primary factual foundation for the Municipal Corporation's enforcement plan and subsequent restoration actions.

Part D – Ponds Made Free from Encroachment (After 29.04.2025 till date)

11. GMC explicitly identifies **two (2)** ponds which, following enforcement action subsequent to the Tribunal's order of 29.04.2025, had been cleared of encroachment and restored to municipal control. The khasra numbers and areas of these two de-encroached ponds are noted in Annexure A (for



example, Khasra Nos. 726 and 396 with areas quoted in the report). Annexure A further contains the technical proposal for the rejuvenation of these two de-encroached ponds and their prioritisation in the immediate next works cycle.

12. In strict compliance with the Tribunal's orders and the district committee directions, GMC has taken multiple sequential steps: issuance of formal notices and initiation of revenue proceedings in the cases indicated in Annexure A; physical enforcement for removal of unauthorized structures where eviction orders have been obtained and police assistance is justified; preparation of technical designs and cost estimates for post-de-encroachment restoration; geo-tagging and ward-level assignment for each pond; and preparation of tender documents for the 32-pond municipal programme financed from the Corporation funds. The two ponds already de-encroached are being fast-tracked for immediate rehabilitation, while the pond for which the Rs. 404.15 lakh estimate has been sent to SLTC will follow upon approval.

19. Financially, the Corporation has provisioned the Rs. 233.45 lakh (preliminary estimate) for the 32-pond municipal works in the relevant budget head and will expedite tendering and execution upon administrative sanction. For the larger pond requiring State sanction, the Corporation is pursuing the SLTC process actively and has prepared contractor prequalification and procurement documents to avoid delay once sanction is granted; internal calculation and mobilisation plans estimate that the entire procurement and commencement process for that larger pond will require up to eight months.



14. The Ghaziabad Municipal Corporation, Respondent no. 2 continues to work in close coordination with the District Wetland Committee, chaired by the Divisional Forest Officer, to ensure systematic and time-bound de-encroachment and restoration of all identified ponds. The Committee is functioning in compliance with the Hon'ble Tribunal's directions and is submitting periodic progress reports to the authorities.

15. In view of these submissions made, the Respondent No. 2 states that the ponds renovation work at different sites is under progress.

16. I state that everything stated above has been stated by me in my official capacity based on and derived from the official records maintained by the Municipal Corporation of Ghaziabad.



[Signature]
DEPONENT

VERIFICATION:

Verified at Ghaziabad on this 06 day of October 2025, that the contents of the above affidavit from paragraphs 1 to 16 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

s.No. 42 date 6/10/25 affidavit of
Shri. Kamalchya Prasad Prasad
S/o. Sh. Durgu Prasad
R/o. C.M. (G.P.) Nagar
Identified by/Through Shri. Chand

[Signature]
DEPONENT

ATTESTED

06 OCT 2025
[Signature]
RAJEEV KUMAR SHARMA
Advocate & NOTARY
GHAZIABAD (U.P.)

कार्यालय: अपर नगर आयुक्त, गाजियाबाद नगर निगम।

OFFICE OF THE ADDITIONAL MUNICIPAL COMMISSIONER, GHAZIABAD MUNICIPAL CORPORATION
दूरभाष: 0120-2790425, 2713580 ई-मेल: gzb.nagar.nlgam@gmail.com

प्रेषक

अपर नगर आयुक्त,
गाजियाबाद नगर निगम।

सेवा में

प्रभागीय निदेशक,
सामाजिक वानिकी प्रभाग,
गाजियाबाद।

पत्रांक:- 157/अ0न0आ0/2024-25

दिनांक:- ११.09.2025

विषय:- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली योजित ओ.ए. संख्या-958/2024 हिमांशु त्यागी बनाम उत्तर प्रदेश में पारित आदेश दिनांक 01.08.2025 के अनुपालन में जिलाधिकारी महोदय, गाजियाबाद की अध्यक्षता में की गयी बैठक दिनांक 11.09.2025 के कार्यवृत्त के संबंध में।

महोदय,

कृपया उपर्युक्त विषय के सम्बन्ध में सादर अवगत कराना है कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ.ए. संख्या-958/2024 हिमांशु त्यागी बनाम उत्तर प्रदेश वाद के संबंध में जनपद गाजियाबाद स्थित पोखर, तालाब आदि पर किये गये अतिक्रमण व उनके जीर्णोदार के सम्बन्ध में दिनांक 01.08.2025 के आदेशों के क्रम में गाजियाबाद नगर निगम के जलकल विभाग व सम्पत्ति विभाग की आख्या संलग्न कर सादर अवलोकनार्थ प्रेषित है।
संलग्नक-यथोक्त।



भवदीय

अपर नगर आयुक्त
गाजियाबाद नगर निगम

प्रतिलिपि:-नगर आयुक्त महोदय को सादर सूचनार्थ प्रेषित।

06 OCT 2025

अपर नगर आयुक्त
गाजियाबाद नगर निगम।



गाजियाबाद नगर निगम

विषय:- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0संख्या-958/2024(छायाप्रति संलग्न) हिमोशु त्यागी बनाम स्टेट ऑफ यू0पी0 में पारित आदेश के अनुपालन में जलकल विभाग द्वारा की गयी कार्यवाही के सम्बन्ध में।

कृपया उपरोक्त विषयक मा0 राष्ट्रीय अधिकरण नई दिल्ली में योजित ओ0ए0संख्या-958/2024 (छायाप्रति संलग्न) हिमोशु त्यागी बनाम स्टेट ऑफ यू0पी0 में पारित आदेश के क्रम में दिशो-निर्देशो के क्रम में गाजियाबाद नगर निगम सीमान्तर्गत तालाबों के अतिक्रमण की कार्यवाही, तालाबों का जीर्णोद्धार एवं साफ-सफाई के सम्बन्ध में आख्या चाही गयी है। चाही गयी आख्या के सम्बन्ध में आख्या एवं कृत कार्यवाही निम्नवत है:-

गाजियाबाद नगर निगम सीमान्तर्गत तालाबों की कुल संख्या -140 नग(कुल क्षेत्रपाल 69.803 है0)

1-अतिक्रमित तालाबों का विवरण एवं उस पर कृत कार्यवाही(सम्पत्ति विभाग से प्राप्त आख्यानुसार):-

A-

1-अतिक्रमित तालाबो की संख्या जिन पर सम्पत्ति विभाग

द्वारा विधिक कार्यवाही की गयी है:-

-34 नग।

2-अन्य अतिक्रमित तालाबों की संख्या जिन पर विधिक कार्यवाही की जा रही है:-

-08 नग।

3-अतिक्रमण मुक्त कराये गये तालाबों की संख्या:-

-02 नग।

B-पक्का अतिक्रमण

-35 नग।

* 35 तालाबों में से 01-ईदगाह, 01-कब्रिस्तान, 12-जी0डी0ए0, 02-आवास विकास, 01-मैट्रो स्टेशन, 01-रैपिड मैट्रो स्टेशन, 12-गाजियाबाद नगर निगम पार्क, रोड, ट्यूबवैल व टंकी, 01-मन्दिर, 01-एलीवेटेड रोड पिलर व पुलिस चौकी, 01-हिण्डन शमशान घाट की पार्किंग, 01-छठ घाट एवं 01-वेबसिटी का रास्ता आदि बने हुये है।

4-कुल अतिक्रमित तालाबों की संख्या(A1+A2+B)

-77 नग

2-अतिक्रमण रहित तालाबों पर जीर्णोद्धार सम्बन्धी की गयी कार्यवाही:-

A-

1-पूर्व में अतिक्रमण रहित तालाबों की संख्या

-61 नग

2-वर्तमान में अतिक्रमण मुक्त कराये गये तालाबों की संख्या

(सम्पत्ति विभाग की आख्या के अनुसार)

-02 नग।

3-कुल अतिक्रमण रहित तालाबों की संख्या(1+2):-

-63 नग

तालाब जीर्णोद्धार एवं साफ-सफाई की आवश्यकता है।

B-

1-तालाब जिसमें कोई कार्यवाही करने की आवश्यकता नहीं है:-

-23 नग।

2-तालाब जिन पर जीर्णोद्धार एवं साफ-सफाई का कार्य कराया गया है:-

-07 नग।

3-तालाब जिन पर जीर्णोद्धार एवं साफ-सफाई का कार्य से कराया जाना है:-

-33 नग।

3-अतिक्रमण मुक्त तालाबों पर की जाने वाली कार्यवाही की कार्य-योजना:-

* 33 नग तालाबों में से 32 नग नगर निगम फंड से तालाबों के जीर्णोद्धार एवं साफ-सफाई का प्रारम्भिक आगणन अंकन ₹0 233.45 लाख का तैयार किया गया है शेष 01 नग तालाब के जीर्णोद्धार एवं साफ-सफाई का कार्य अंकन ₹0 404.15 लाख का आगणन शासन को स्वीकृति हेतु प्रेषित किया गया है, जो एस0एल0टी0सी0 में तकनीकी सैंक्शन प्रक्रिया में है। कार्य को कराने में लगभग 08 माह का समय व्यतीत होने की सम्भावना है।

आख्या सादर सूचनार्थ प्रेषित है।

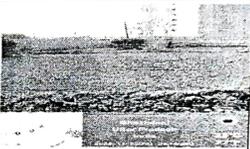

महाप्रबन्धक(जल)
गाजियाबाद नगर निगम

10 6 OCT 2025


सहायक नगर आयुक्त/सम्पत्ति प्रभारी
गाजियाबाद नगर निगम

(A) The Ponds are free from encroachment giving details of the measures taken for rejuvenation (Till 27-09-2025)

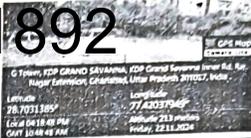
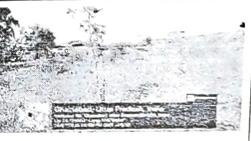
1891 10

S.R.	Name of Tehsil/block	Total no. of Ponds (As per previous report)	Total no. of encroachment free ponds (as Per previous report)	Name of Pond	Information of each identified pond should be filled			
					Measures taken for rejuvenation	Photographs of each pond	Khasra No. with	
							Area (hec.)	Khasra no.
1	Municipal corporation Ghaziabad		32 Rejuvenation work by CSR/NNG	नूलमर	Rejuvenation work by CSR/NNG		0.253	131
2	Municipal corporation Ghaziabad			मोरटा	Rejuvenation work by CSR/NNG		0.051	1079
3	Municipal corporation Ghaziabad			मोरटा	Rejuvenation work by CSR/NNG		0.24	1058
4	Municipal corporation Ghaziabad			महमासराय उर्फ कोट	Rejuvenation work by CSR/NNG		0.0510	149मि

06 OCT 2025

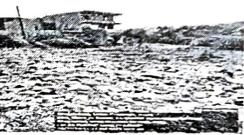


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जे

5	Municipal corporation Ghaziabad			नूरनगर	Rejuvenation work by CSR/NNG		0.3040	9749
6	Municipal corporation Ghaziabad			मोरटा	Rejuvenation work by CSR/NNG		1.164	1154/1378
7	Municipal corporation Ghaziabad			कैला	Rejuvenation work by CSR/NNG		1.404	796
8	Municipal corporation Ghaziabad			रसूलपुर याकूतपुर	Rejuvenation work by CSR/NNG		0.101	124
9	Municipal corporation Ghaziabad			रसूलपुर याकूतपुर	Rejuvenation work by CSR/NNG		0.089	129

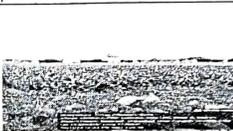


AS
08

10	Municipal corporation Ghaziabad			रसूलपुर याकूतपुर	Rejuvenation work by CSR/NNG	1893 	0.089	41
11	Municipal corporation Ghaziabad			रईसपुर	Rejuvenation work by CSR/NNG		0.481	27/3
12	Municipal corporation Ghaziabad			रईसपुर	Rejuvenation work by CSR/NNG		0.607	1129/2
13	Municipal corporation Ghaziabad			ढरगल	Rejuvenation work by CSR/NNG		0.013	536 नि०
14	Municipal corporation Ghaziabad			हरसांव गांव	Rejuvenation work by CSR/NNG		0.228	797 नि०

2/3



15	Municipal corporation Ghaziabad		सदरपुर	Rejuvetion work by CSR/NNG		0.038	835
16	Municipal corporation Ghaziabad		सदरपुर	Rejuvetion work by CSR/NNG		0.52	817
17	Municipal corporation Ghaziabad		सदरपुर	Rejuvetion work by CSR/NNG		0.089	837
18	Municipal corporation Ghaziabad		दुहाई	Rejuvetion work by CSR/NNG		0.025	888
19	Municipal corporation Ghaziabad		दुहाई	Rejuvetion work by CSR/NNG		0.063	1169

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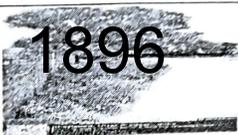
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15	Municipal corporation Ghaziabad			सदरपुर	Rejuvetion work by CSR/NNG		0.038	835
16	Municipal corporation Ghaziabad			सदरपुर	Rejuvetion work by CSR/NNG		0.52	817
17	Municipal corporation Ghaziabad			सदरपुर	Rejuvetion work by CSR/NNG		0.089	837
18	Municipal corporation Ghaziabad			दुहाई	Rejuvetion work by CSR/NNG		0.025	888
19	Municipal corporation Ghaziabad			दुहाई	Rejuvetion work by CSR/NNG		0.063	1169

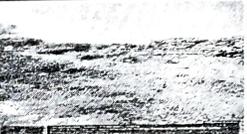


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20	Municipal corporation Ghaziabad			शाहपुर बन्दैया	Rejuvetion work by CSR/NNG		0.342	1801
21	Municipal corporation Ghaziabad			शाहपुर बन्दैया	Rejuvetion work by CSR/NNG		0.1260	1196/1
22	Municipal corporation Ghaziabad			शाहपुर बन्दैया	Rejuvetion work by CSR/NNG		0.063	1776
23	Municipal corporation Ghaziabad			शाहपुर बन्दैया	Rejuvetion work by CSR/NNG		0.063	1986
24	Municipal corporation Ghaziabad			नायफला	Rejuvetion work by CSR/NNG		0.076	405

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25	Municipal corporation Ghaziabad			नायफल	Rejuvetion work by CSR/NNG 	0.0380 16	168
26	Municipal corporation Ghaziabad			रईसपुर	Rejuvetion work by CSR/NNG 	0.354	67/1
27	Municipal corporation Ghaziabad			ढरगल	Rejuvetion work by CSR/NNG 	0.392	337
28	Municipal corporation Ghaziabad			दुहाई	Rejuvetion work by CSR/NNG 	0.089	1163
29	Municipal corporation Ghaziabad			महरौली	Rejuvetion work by CSR/NNG 	0.152	1197

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30	Municipal corporation Ghaziabad		शाहपुर बन्दैया	Rejuvenation work by CSR/NNG		0.051	7066
31	Municipal corporation Ghaziabad		इडाहेडा	Rejuvenation work by CSR/NNG		0.013	533 मि
32	Municipal corporation Ghaziabad		ब्रह्मपुर भीपुरा	Rejuvenation work by CSR/NNG		0.266	635
33	Municipal corporation Ghaziabad		महरोली	Rejuvenation work by CSR/NNG		0.234	726

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(2) The Government has ponds which have already been rejuvenated (Till 27-09-2025)

S.R.	Name of Tehsil/block	Total no. of Ponds which have already been rejuvenated(Till 27-09-2025)	Total no. of Ponds where work was under progress (Till 27-09-2025)	Total no. of Ponds which were not Rejuvenated	Name of Pond	Information of each identified pond should be filled		
						Photographs of each pond	Khasra No. with Area	
							Area(h ec.)	Khasra no.
1	Municipal corpration Ghaziabad	23	6	32	रईसपुर		0.329	171/2
2	Municipal corpration Ghaziabad				रईसपुर रामकुन्डा		0.304	1009/2
3	Municipal corpration Ghaziabad				रईसपुर		0.468	98/2
4	Municipal corpration Ghaziabad				रईसपुर गीतानजली स्कूल के पास		0.809	413/1

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रईसपुर



	Municipal corporation Ghaziabad				महीउदीपुर मैनापुर		19	
6	Municipal corporation Ghaziabad				महीउदीपुर मैनापुर		0.253	306
7	Municipal corporation Ghaziabad				ढरगल वरदान हॉस्पिटल रोड		0.582	5
8	Municipal corporation Ghaziabad				ढरगल गुलधर		0.215	535
9	Municipal corporation Ghaziabad				सदरपुर चामण्ड मन्दिर वाला		0.279	1104ख

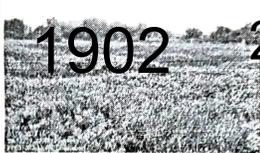
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	corporation Ghaziabad				शाहपुर बम्हेटा रथ वाले मन्दिर के पीछे		20	
11	Municipal corporation Ghaziabad				शाहपुर बम्हेटा बरगद के पेड़ वाला		0.126	1758
12	Municipal corporation Ghaziabad				सिहानी		0.645	33 फीट
13	Municipal corporation Ghaziabad				अर्थला		4.148	1422 फीट
14	Municipal corporation Ghaziabad				दुहाई रेलवे लाईन के पास		0.545	898

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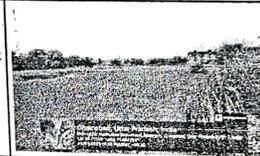


	Municipal Corporation Ghaziabad				मोरटा		1.170	777
16	Municipal Corporation Ghaziabad				मोरटा		0.177	1166 / 1372
17	Municipal Corporation Ghaziabad				मोरटा		0.341	1135
18	Municipal Corporation Ghaziabad				अर्थला		.772	1391 मि०
19	Municipal Corporation Ghaziabad				डूडाहैडा		0.329	1215

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Signature

20	Municipal corporation Ghaziabad				दुहाई औद्योगिक क्षेत्र		1903	22	
21	Municipal corporation Ghaziabad				सिहानी		0.076	32	
22	Municipal corporation Ghaziabad				सदरपुर स्वर्ण जयन्तीपुरम		0.531	836	
23	Municipal corporation Ghaziabad				अर्थला		5.148	1444	

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Part C the ponds which are under partial or Complete Encroachment giving details of the proceedings initiated for removal of encroachment (After 29-04-2025 to till date)

S.No.	Name of Tehsil/Block	Total No. of Ponds partial or complete encroachment (As per Previous Report-44)	Information of each identified pond should be filled				
			Proceedings initiated for removal of encroachment	Village Khasra No. With Area (in Hect.)			
				Village Name	Khasra No.	Total Area	Encroached Area
1	Municipal Corporation Ghaziabad	आंशिक	बेदखली के आदेश पारित	भोरटा	880ख	0.481	0.241
2	Municipal Corporation Ghaziabad	पूर्ण	बेदखली के आदेश पारित	सिहानी	637	0.696	0.696
3	Municipal Corporation Ghaziabad	पूर्ण	बेदखली के आदेश पारित	सिहानी	638	0.379	0.379
4	Municipal Corporation Ghaziabad	पूर्ण	बेदखली के आदेश पारित	डुहाई	884	0.025	0.025
5	Municipal Corporation Ghaziabad	आंशिक	बेदखली के आदेश पारित	डुहाई	886	0.025	0.0132
6	Municipal Corporation Ghaziabad	पूर्ण	बेदखली के आदेश पारित	डुहाई	887	1.189	1.189
7	Municipal Corporation Ghaziabad	आंशिक	बेदखली के आदेश पारित	डुहाई	807	0.891	0.0701
8	Municipal Corporation Ghaziabad	पूर्ण	बेदखली के आदेश पारित	शाहपुर बन्दैटा	2234	0.101	0.101
9	Municipal Corporation Ghaziabad	आंशिक	बेदखली के आदेश पारित	शाहपुर बन्दैटा	1398	0.139	0.04
10	Municipal Corporation Ghaziabad	आंशिक	बेदखली के आदेश पारित	शाहपुर बन्दैटा	1400	0.139	0.059
11	Municipal Corporation Ghaziabad	आंशिक	बेदखली के आदेश पारित	शाहपुर बन्दैटा	1399	0.177	0.02
12	Municipal Corporation Ghaziabad	आंशिक	बेदखली के आदेश पारित	शाहपुर बन्दैटा	986	0.152	0.01
13	Municipal Corporation Ghaziabad	आंशिक	बेदखली के आदेश पारित	शाहपुर बन्दैटा	2233	0.126	0.01
14	Municipal Corporation Ghaziabad	पूर्ण	बेदखली के आदेश पारित	महरीली	1157	0.164	0.164
15	Municipal Corporation Ghaziabad	आंशिक	बेदखली के आदेश पारित	रजापुर	1192मि0	0.506	0.125
16	Municipal Corporation Ghaziabad	पूर्ण	बेदखली के आदेश पारित	रजापुर	1149	0.025	0.025

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17	Municipal Corporation Ghaziabad	पूर्ण	बेदखली के आदेश पारित	रजापुर	1973	0.126	0.126
18	Municipal Corporation Ghaziabad	आंशिक	बेदखली के आदेश पारित	दुन्डाईवा	581/2	0.139	0.0424
19	Municipal Corporation Ghaziabad	पूर्ण	बेदखली के आदेश पारित	ब्रह्मपुर उर्फ मौपुर	556/1	0.443	0.443
20	Municipal Corporation Ghaziabad	पूर्ण	बेदखली के आदेश पारित	ब्रह्मपुर उर्फ मौपुर	811/2	0.107	0.107
21	Municipal Corporation Ghaziabad	पूर्ण	बेदखली के आदेश पारित	सिफन्दरपुर	292	0.063	0.063
22	Municipal Corporation Ghaziabad	आंशिक	बेदखली के आदेश पारित	अर्यला	1445	2.744	1.40
23	Municipal Corporation Ghaziabad	पूर्ण	बेदखली के आदेश पारित	पसीआ	1563/1	5.393	5.393
24	Municipal Corporation Ghaziabad	आंशिक	बेदखली के आदेश पारित	मकनपुर	1292	1.884	0.56
25	Municipal Corporation Ghaziabad	आंशिक	बेदखली के आदेश पारित	शाहपुर बन्देय	2181	0.342	0.020
26	Municipal Corporation Ghaziabad	पूर्ण	सयन आबादी/पी.पी.एक्ट के अन्तर्गत विधिक कार्यवाही गतिमान है।	रईसपुर	245	0.164	0.164
27	Municipal Corporation Ghaziabad	आंशिक	आंशिक भाग पर सयन आबादी/पी.पी. एक्ट के अन्तर्गत विधिक कार्यवाही कर दी गयी है।	बयाना	186	0.708	0.1686
28	Municipal Corporation Ghaziabad	आंशिक	पी.पी. एक्ट के अन्तर्गत विधिक कार्यवाही कर दी गयी है।	सदरपुर	557	0.848	0.1384
29	Municipal Corporation Ghaziabad	आंशिक	पी.पी. एक्ट के अन्तर्गत विधिक कार्यवाही कर दी गयी है।	सदरपुर	1173मि0	2.415	0.083
30	Municipal Corporation Ghaziabad	आंशिक	पी.पी. एक्ट के अन्तर्गत विधिक कार्यवाही कर दी गयी है।	सदरपुर	604	1.846	0.012
31	Municipal Corporation Ghaziabad	आंशिक	पी.पी. एक्ट के अन्तर्गत विधिक कार्यवाही कर दी गयी है।	सादिकपुर उर्फ काजीपुर	54	0.759	0.03
32	Municipal Corporation Ghaziabad	आंशिक	पी.पी. एक्ट के अन्तर्गत विधिक कार्यवाही कर दी गयी है।	मकरमत्तपुर सिकरोड	152	0.455	0.04
33	Municipal Corporation Ghaziabad	पूर्ण	पी.पी. एक्ट के अन्तर्गत विधिक कार्यवाही कर दी गयी है।	जगीला	352	0.152	0.152
34	Municipal Corporation Ghaziabad	पूर्ण	सयन आबादी/पी.पी.एक्ट के अन्तर्गत विधिक कार्यवाही गतिमान है।	शाहपुर बन्देय	1066	0.051	0.051
35	Municipal Corporation Ghaziabad	पूर्ण	पी.पी. एक्ट के अन्तर्गत विधिक कार्यवाही कर दी गयी है।	अकबरपुर बहामपुर	137	0.291	0.291

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36	Municipal Corporation Ghaziabad	पूर्ण	सपन आबादी/जी.डी.ए. की प्रताप विहार योजनांतर्गत सम्मिलित किया जा चुका है।	मिर्जापुर	288मि०	0.107	0.107
37	Municipal Corporation Ghaziabad	आंशिक	सपन आबादी/पी.पी.एक्ट के अन्तर्गत विधिक कार्यवाही गतिमान है।	ब्रह्मपुर उर्फ मौपुरा	474	0.126	0.05
38	Municipal Corporation Ghaziabad	पूर्ण	सपन आबादी/पी.पी.एक्ट के अन्तर्गत विधिक कार्यवाही गतिमान है।	हसनपुर भोवापुर	342	0.126	0.126
39	Municipal Corporation Ghaziabad	पूर्ण	सपन आबादी/पी.पी.एक्ट के अन्तर्गत विधिक कार्यवाही गतिमान है।	साहिबाबाद	532मि०	0.142	0.142
40	Municipal Corporation Ghaziabad	पूर्ण	पुरानी सपन आबादी/पी.पी.एक्ट के अन्तर्गत विधिक कार्यवाही गतिमान है।	प्रह्लादगढी	354मि०	0.608	0.608
41	Municipal Corporation Ghaziabad	आंशिक	पी.पी.एक्ट के अन्तर्गत विधिक कार्यवाही गतिमान है।	नूरनगर	735	0.215	0.008
42	Municipal Corporation Ghaziabad	आंशिक	पी.पी. एक्ट के अन्तर्गत विधिक कार्यवाही कर दी गयी है।	ढरगत	204	0.190	0.090

नोट:-

1. ऐसे तालाबों की संख्या, जिनमें विधिक कार्यवाही की जा चुकी है।
2. ऐसे तालाबों की संख्या जिनमें विधिक कार्यवाही गतिमान है।

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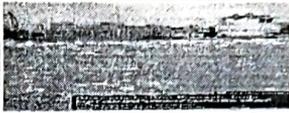







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Part D Ponds which have been made free from encroachment (After 29-04-2025 to till date)

S.No.	Name of Tehsil/Block	Information of each identified pond should be filled			Action Plan for Rejuvenation
		Total No. of Ponds which have been made free from encroachment	Photograph of each Pond	Khasra No. With Area (In hect)	
1	Municipal Corporation Ghaziabad	2	 महरोली	726 / 0.234	कार्य योजना बनायी जा रही है।
2		साहिबाबाद		396 / 0.890	कार्य योजना बनायी जा रही है।

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